



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

www.rbi.org.in

RBI / 2011-12/455

Ref: DBOD. No.Ret. BC. 87 /12.06.133 /2011-12

March 19, 2012

All Scheduled Commercial Banks

Dear Sir,

Inclusion in the Second Schedule to the Reserve Bank of India Act, 1934 – Woori Bank

We advise that the name of “Woori Bank” has been included in the Second Schedule to the Reserve Bank of India Act, 1934 by notification DBOD. IBD. No. 10184 / 23.13.139/2011-12 dated January 09, 2012, published in the Gazette of India (Part III – Section 4) dated February 04, 2012.

Yours faithfully,

(P.R. Ravi Mohan)
Chief General Manager



DBOD.IBD.No.10184/23.13.139/2011-12

January 9, 2012

Notification

In pursuance of Clause (a) of sub-section (6) of Section 42 of the Reserve Bank of India Act, 1934 (2 of 1934), the Reserve Bank of India hereby directs the inclusion in the Second Schedule to the said Act of the following bank namely:

“Woori Bank”

(B. Mahapatra)
Executive Director